

section (2) of section 38 of the Central Excises and Salt Act, 1944 :—

- (i) G.S.R. 247(E) published in Gazette of India dated the 1st May, 1991 together with an explanatory memorandum making certain amendments to the Notification No. 278/82-CE, dated the 17th November, 1982.
- (ii) A copy of each of the Notification Nos. G.S.R. 350(E) to G.S.R. 422(E) (Hindi and English versions) published in Gazette of India dated the 25th July, 1991 together with an explanatory memorandum regarding Central Excise Duty changes and exemptions in the context of Budget proposals pertaining to indirect taxes announced by the Finance Minister in Lok Sabha on the 24th July, 1991.

[Placed in Library. See No. LT-452/91.]

- (2) A copy each of Notification Nos. G.S.R. 423(E) to G.S.R. 490(E) (Hindi and English versions) published in Gazette of India dated the 25th July, 1991 together with an explanatory memorandum regarding Customs Duty changes and exemptions in the context of Budget proposals pertaining to the Indirect taxes announced by the Finance Minister in Lok Sabha on the 24th July, 1991 under section 159 of the Customs Act, 1952.

[Placed in Library. See No. LT-453/91.]

Annual Report of and Review on the working of Indian Institute of Packaging, Bombay for 1989-90 etc.

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED) : I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the India Institute of Packaging, Bombay, for the year 1989-90 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Packaging, Bombay, for the year 1989-90.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-454/91]

- (3) A copy of the Annual Report (Hindi and English versions) of the Export-Inspection Council and Export Inspection Agencies (Volume-II)* for the year 1989-90.

[Placed in Library. See No. LT-455/91]

* Annual Report (Volume-I) was laid on the Table on 10-1-1991.